

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/186/ (IB)/2017

NAME OF THE PETITIONER(S)

: FGL INTERNATIONAL S.P.A

NAME OF THE RESPONDENT(S)

: NORTHERN TANCHEM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.R. Bala Scebramanian Region.

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that they received a proposal for settlement in this matter and sought time for seeking instructions from his client. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)